



W.A.No.284 of 2022

THE HON'BLE CHIEF JUSTICE
and
D.BHARATHA CHAKRAVARTHY, J.

WEB COPY

Mr.P.Muthukumar, learned
Government Pleader, accepts notice
on behalf of the respondents 1 to 6.

Let the appeal be listed on
24.02.2022.

(M.N.B., CJ) (D.B.C., J.)
17.02.2022

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